

HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

NOTIFICATION

No. 18 /Rules/XXII.D.3-(SAS)

Dated: 18.02.2025

In exercise of the powers conferred under Section 16(2) of the Advocates Act 1961, the High Court of Punjab and Haryana at Chandigarh has been pleased to designate Sh. Pravindra Singh Chauhan, Advocate (Enrolment No.P-2492/1999) as Senior Advocate with effect from the date of notification.

The aforesaid designation is subject to the condition that he would conduct 10 'Free Legal Aid' cases *pro bono* every year.

BY ORDER OF HON'BLE THE CHIEF JUSTICE AND JUDGES



REGISTRAR GENERAL

No. 5729 /Rules/XXII.D.3-(SAS)

Dated: 18.02.2025

1. Copy forwarded to the Controller, Printing and Stationery Department, Punjab with the request that the notification may be published in Punjab Gazette Part III.
2. Copy forwarded to the Controller, Printing and Stationery Department, Haryana with the request that the notification may be published in Haryana Gazette Part III.
3. Copy forwarded to the Controller, Printing and Stationery Department, UT Chandigarh with the request that the notification may be published in UT Chandigarh Gazette Part III.
4. Copy forwarded to the Secretary General, Supreme Court of India, New Delhi, for information.
5. The Registrar, High Court of Karnataka, Bengaluru.
6. The Registrar, High Court of Tamil Nadu, Chennai
7. The Registrar, High Court of Delhi, New Delhi.
8. The Registrar, High Court of Maharashtra, Mumbai.
9. The Registrar, High Court of Bihar, Patna.
10. The Registrar, High Court Gauhati, Guwahati.
11. The Registrar, High Court of Madya Pradesh, Jabalpur.
12. The Registrar, High Court of West Bengal, Calcutta.
13. The Registrar, High Court of Uttar Pradesh, Allahabad.
14. The Registrar, High Court of Kerala, Ernakulam.
15. The Registrar, High Court of Orissa, Cuttack.
16. The Registrar, High Court of Rajasthan, Jodhpur.
17. The Registrar, High Court of Gujarat, Ahmedabad.
18. The Registrar, High Court of Jammu & Kashmir, Srinagar.
19. The Registrar, High Court of Andhra Pradesh, Amaravati.

20. The Registrar, High Court of Sikkim, Gangtok.
21. The Registrar, High Court of Himachal Pradesh, Shimla.
22. The Registrar, High Court of Uttarakhand, Nainital.
23. The Registrar, High Court of Jharkhand, Ranchi.
24. The Registrar, High Court of Chhattishgarh, Bilaspur.
25. The Registrar, High Court of Manipur, Imphal.
26. The Registrar, High Court of Meghalaya, Shillong.
27. The Registrar, High Court of Tripura, Agartala.
28. The Registrar, High Court of Telangana, Hyderabad.
29. The Secretary, Bar Council of India, 21, Rose Avenue, New Delhi.
30. The Chairman, Bar Council of Punjab and Haryana, Law Bhawan, Sector 37-A, Chandigarh.
31. The President, Punjab and Haryana High Court Bar Association, Chandigarh.
32. All the Hon'ble Judges through their Special Secretary/Secretary/Private Secretary/Reader.
33. The Superintendent, Lok Adalat, Litigation, DRR & CRC.
34. Copy forwarded to Sh. Pravindra Singh Chauhan R/o H.No.750, Sector 12-A, Panchkula.



REGISTRAR GENERAL